

Nehru: It is a speech that requires a speech for an answer. It is very difficult. I do not know what he is referring to. My name was brought in.

Mr. Speaker: He was referring to the Prime Minister's statement to some correspondent of a New York newspaper, that there is no likelihood of China attacking us again, and asked is it due to that thinking that....

Shri Jawaharlal Nehru: As far as I remember I stated there are certain political considerations which make it improbable in the near future. There are certain other conditions which may make it possible or probable. I have stated both. But the hon. Member was talking about our frontiers. It is certainly true that we do not expect an attack by China on our sea-coasts.

Shri Hem Barua: My question has not been answered. The first part was not answered.

Mr. Speaker: Shri Maheswar Naik.

Shri Maheswar Naik (Mayurbhanj): The hon. Minister has stated that an unidentified ship did not respond to the signal of our merchant ship. May I know why our naval base at Vishakapatnam was not alerted and asked to pursue the unidentified ship?

Mr. Speaker: I think he has answered that.

Shri Y. B. Chavan: I have answered that.

Shri Kapur Singh (Ludhiana): May I know whether it is true that in the current cartographical publications of China, the Bay of Bengal is described as Tibetan Sea and the Indian Ocean as the Sea of China, and if so, whether the Government apprehend that in the near future we might receive unwelcome visits from Chinese vessels to our shores in the view of the Chinese flair for transforming fancy in to fact?

Mr. Speaker: What information can be there about it now? Is there any other signatory?

Shri Kapur Singh: Is there any apprehension? (Interruption).

Mr. Speaker: Order, order. Shri Krishnapal Singh.

Shri Krishnapal Singh (Jalesar): May I know if there is any system of patrolling by our vessels round the sea-coast by either our Air Force or our Naval vessels? As regards the Prime Minister's remarks, may I know if it not possible that Chinese submarines sometime or other may play a havoc with our naval vessels or our shipping vessels?

Mr. Speaker: The first part of the question might be answered.

Shri Y. B. Chavan: It has not been found necessary so far to have such a patrolling. Certainly, if there is a possibility of any appearance of such things, methods will have to be evolved to pursue them and find out their whereabouts.

Shri Raghunath Singh (Varanasi): May I know whether it was ascertained from the Lloyds' register whether it was a Japanese ship?

Shri Y. B. Chavan: I have answered that question.

Shri Raghunath Singh: The Lloyds' register contains the alphabetic list of ships all over the world.

Mr. Speaker: Next item—calling attention by Shri Kapur Singh.

Shri Joachim Alva (Kanara): I may be given a chance, Sir, because I have stood up several times.

Mr. Speaker: I have seen him, but he is not a signatory to this

Shri Joachim Alva: Maybe, but it has been the practice of the House to allow other hon. Members also.

Mr. Speaker: No Sir.

DEFENCE MISSION TO U.S.A. AND U.K.

Shri Kapur Singh (Ludhiana): Sir, I call the attention of the Minister of

[Shri Kapur Singh]

Economic and Defence Coordination to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The high-powered defence mission despatched by the Government of India to negotiate with U.S. and British authorities about India's defence requirements”

The Minister of Economic and Defence Coordination (Shri T. T. Krishnamachari): A team of officers led by the Secretary to the Government of India in the Ministry of Economic and Defence Co-ordination, left India on the 14th of April, 1963, for Washington. The team, which has, amongst others, representatives of the Army and of the Air Force, will spend a few days in the United States and later in the United Kingdom. Some members of the team might also visit Canada. The object of the visits to these countries is to pursue with the Governments of these countries the talks we have been having with various missions from these countries in regard to the procurement of defence equipment and stores.

Shri Kapur Singh: May I know whether this high-powered defence mission will negotiate for the acquisition of all weapons necessary for matching our strength with that of the Chinese, including atomic weapons?

Shri T. T. Krishnamachari: The brief is furnished by the Defence Ministry and I think it is fairly comprehensive. We are not at all thinking of atomic weapons.

Mr. Speaker: Papers to be laid on the Table.

Shri Hem Barua: May I ask one question, Sir? Not on this, Sir. Yesterday the hon. Finance Minister said that he was ready to place on the Table of the House a letter written to him by Mr. Ansar Harvani asking him to drop the case against Messrs Serajuddin and Company. May I know if

you have asked him to place it on the Table?

Mr. Speaker: I have not asked him.

Shri Hem Barua: Do you propose to ask him, Sir?

Mr. Speaker: Order, order. He can write to me if he wants to know anything.

12.22 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORTS, APPROPRIATION ACCOUNTS AND NOTIFICATIONS UNDER EMERGENCY RISKS INSURANCE ACTS

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table—

- (i) a copy each of the following Reports under article 151(1) of the Constitution:—
 - (a) Audit Report (Civil), 1963 [Placed in Library. See No. LT-1154/63.]
 - (b) Audit Report (Commercial), 1963 [Placed in Library. See No. LT-1155/63.]
 - (c) Audit Report (Civil) on Revenue Receipts, 1963. [Placed in Library. See No. LT-1156/63.]
- (ii) a copy of Appropriation Accounts (Civil), 1961-62. [Placed in Library. See No. LT-1157/63.]
- (iii) a copy each of the following Notifications:—
 - (a) The Emergency Risks (Goods) Insurance (Amendment) Scheme, 1963 published in Notification No. S.O. 885, dated the 30th March, 1963, under subsection (6) of section 5 of the Emergency Risks